

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 798/Confdl. /2018  
II-6-2/2015

Bilaspur, dated 30 / 06 /2018

Copy of order no. F.No. 6461/2408/XXI-B/C.G./18 dated 29.06.2018 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateen Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.

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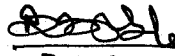
(2)

- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Private Secretary to Registrar (Vigilance/E), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (21) Smt. Minakshi Gondaley, Judge, Family Court, Mahasamund for information and compliance. She is directed to take over charge at his new place of posting on or before 13.07.2018. She is further directed that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. She is also requested to send immediately his handing/taking over charge reports to this Registry.
- (22) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Civil/ O/o R.G. & E./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (27) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

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(3)

- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (30) Deputy Registrar (Accounts & Pay Bill/ Writ/ Copying/ Confidential/ Criminal/ D.E./ Vigilance and I. & E./ Works/ Digitization), High Court of Chhattisgarh, Bilaspur for information.
- (31) Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / District Establishment / Pension /Protocol/ Record Room (Admn.) Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

  
30.6.2018

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,  
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

**//ORDER//**

**Naya Raipur, dated 29.06.2018**  
**F. No.6461/2408/XXI-B/C.G./18.** In exercise of the powers conferred by Section 3(3) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (No. 4 of 2016), the State Government, with the concurrence of Hon'ble the Chief Justice of the High Court of Chhattisgarh, hereby, withdrawing the services of Smt. Minakshi Gondaley, Judge, Family Court, Mahasamund, Member of Higher Judicial Service, from the High Court of Chhattisgarh, places her services under Law & Legislative Affairs Department, Government of Chhattisgarh and appoints her as Judge, Commercial Court (District Level), Naya Raipur, from the date she assumes charge of her office.

**By order and in the name of the  
Governor of Chhattisgarh,**

**(Ravishankar Sharma)**

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

**F. No.6462/2408/XXI-B/C.G./18.**

**Raipur, dated 29.06.2018**

**Copy forwarded to,-**

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference Memo No. 788/II-6-2/2015 II-15-2/2005 (Pt.II) II-2-16/2001(Pt. III)/Confdl. /2018 Bilaspur, dated 28<sup>th</sup> June, 2018,
2. Accountant General, Chhattisgarh, Raipur
3. Smt. Minakshi Gondaley, Judge, Family Court, Mahasamund,
4. Principal Secretary to Hon'ble Chief Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Chief Minister,
5. Secretary, Government of Chhattisgarh, Finance Department, Mantralaya, Raipur,
6. Secretary, Government of Chhattisgarh, Commerce & Industry, Mantralaya, Raipur,
7. Joint Secretary, Office of the Chief Secretary, Government of Chhattisgarh, Mantralaya, Naya Raipur,
8. Private Secretary to Hon'ble Law Minister, for perusal of Hon'ble Law Minister,
9. Staff Officer to Principal Secretary Law, Law and Legislative Affairs Department, Govt. of Chhattisgarh, Mantralaya, Raipur,

D.P. Corbelli

R

R.L.

10. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in Gazettes (Extra Ordinary),

for information and necessary action.



Handwritten signature of Maneesh Kumar Thakur, dated 29.6.18.

**(Maneesh Kumar Thakur)**  
Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department